

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 562/2016  
CA NO.

CORAM



PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Metro Frozen Fruits and Vegetables Pvt.

SECTION OF THE COMPANIES ACT: 391(2),394,100 to 104

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RABEEV K GOEL	Advocate	Petitioner	
2.	C. BALOONI	Company Prosecutor	For R.D (NR)	

ORDER

Order reserved.

SD/-

(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

SD/-

(R. VARADHARAJAN)  
MEMBER (J)